

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO _____ OF 199

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal

21-01-99

Mr. Bhavrat Singh, Counsel for the
applicant.

Mr. S. S. Vyas, Counsel for the
respondents.

Learned counsel for
the applicant submits that the
applicant has died four to
five months ago. His wife had
died earlier. None of his legal
representative has contacted him
for further continuance of the
case. In view of this, he does
not want to press this application.
The application is, therefore,
dismissed as not pressed. No
order as to costs.

Cupals

Gopal Singh
Adm. Member

Part II and III destroyed
in my presence on 26.6.06
under the supervision of
section officer (J) as per
order dated 16/5/06

A. K. MISRA
Jud. Member

Section officer (Record)

Recd
22/2/99

Recvd
20/1/99